

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:2356
ANSWERED ON:23.08.2013
ALLOCATION OF LAND
Bali Ram Dr.

Will the Minister of TOURISM be pleased to state:

- (a) whether a large tract of land between Udyan Marg New Delhi and Mandir Marg, in front of Birla Mandir was allotted to the Ministry of Tourism;
- (b) if so, the details and purpose thereof;
- (c) the funds provided by the Government for accomplishing the purpose for which the said land was allotted;
- (d) whether the said land is currently under some illegal/unauthorized possession;
- (e) if so, the details thereof; and
- (f) the steps being taken by the Government for removal of illegal possession and develop shopping complex, parking and other facilities for tourists on the said tract of land along with the present status thereof?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENCE CHARGE) (DR. K. CHIRANJEEVI)

(a) & (b): A plot of land measuring 3.5749 hectares was allotted to the then Ministry of Tourism and Culture by the Land & Development Office (L&DO), Ministry of Urban Development on 7-10-2003 for developing complex for Lok Nayak Jai Prakash Narain Library, opposite Birla Mandir.

(c): An amount of Rs.1.94 crores was paid to the Ministry of Urban Development in 2003 towards the cost of land. An amount of Rs.91,543.00 was paid to NDMC for approval of lay out plan for Lok Nayak Jai Prakash Narain Library Complex. In 2004, an amount of Rs.2.47 crores was paid to CPWD for execution/development of Tourist Complex at the allotted land. In addition, the Ministry of Culture has also paid Rs.2.23 Crores to the CPWD for construction of Lok Nayak Jai Prakash Narain Memorial Library.

(d) & (e): No, Madam.

(f): The Ministry of Tourism is currently in the process of drawing up the road map for the development of the green area and construction of the parking lot, LNJP Memorial Library and office accommodation for the Ministry in consultation with other agencies.